

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 10
IA No. 639/JP/2022
IA No. 03/JPR/2023
IA No. 160/JPR/2023
IA No. 243/JPR/2023
Cont. A (IBC) - 10/JPR/2023
IA No. 635/JPR/2023
IA No. 82/JPR/2024
CP No. (IB)- 79/9/JPR/2020
Under Section 9 of IBC, 2016**

In the matter of:

M/s Prime Impex

... Operational Creditor/Applicant

Versus

M/s Shalfeyo Industries Pvt. Ltd.

... Corporate Debtor/Respondent

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 19.07.2024.

Therefore, the matter is reposted to 27.08.2024.


(Prabhu Dayal Sewda)
Court Officer

July 19, 2024